

Regarding alleged illegal acquisition of land of farmers in Lagcherla village of Bomraspeta Mandal in Mahbubnagar district, Telangana ?laid

SHRI MADHAVANENI RAGHUNANDAN RAO (MEDAK): Massive land acquisition by Telangana Government at Lagcherla village in Bomraspeta Mandal, Mahbubnagar district, Telangana is being done without respecting the Land Acquisition Act, 2013. There is a state-wide agitation by farmers to suspend such motivated and dubious business deals. There is a repeat- offense in Telangana, where land is acquired for some stated high objectives and nothing materialises. In case of Lagcherla Land Acquisition, none of the norms and procedures of land Acquisition Act, 2013 have been followed. Farmers have been given an ultimatum in the same area, they are being evicted and harassed. There is urgency for Government to remind the Telangana Government to pause and properly judge the need of this Land. The intervention of Government of India is urgently sought to save the tribal farmers of Lagcherla.